

The Minister of Health and Family Planning (Dr. S. Chandrasekhar): (a) No, Sir.

(b) Does not arise.

(c) Government does not accept the principle of hereditary succession in the profession of medicine.

Purchases from Public Sector

2641. Shri Virendrakumar Shah: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that Government have taken a decision to make purchases for public sector undertakings only from State industrial units at negotiated prices, without inviting tenders;

(b) the reasons for this major departure from the established practice and policy of inviting tenders for the supply of equipments for public sector projects; and

(c) which public sector undertakings have already adopted this new practice?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) No, Sir.

(b) and (c). Do not arise.

Fertilizer Plant, Mirzapur

2642. Shri Hem Barua:
Shri Surendranath Dwivedi:
Shri Samar Guha:
Shri Nath Pal:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether it is a fact that Government propose to set up a fertilizer plant at Mirzapur;

(b) if so, whether the proposed plant will be in private or public sector; and

(c) whether it will be in Indian or foreign hands if it is established in private sector?

The Minister of State in the Ministry of Petroleum and Chemicals and of Planning and Social Welfare (Shri Baghu Ramaiah): (a) to (c). A proposal has been received from an Indian company with majority Indian ownership for establishing a fertilizer factory at Mirzapur in the private sector. The proposal is under consideration.

गंडक परियोजना

2643. श्री रामावतार शास्त्री :

श्री: क० वि० मन्त्रालय :

क्या सिच.ई.डी. और विद्युत् मंत्री यह बताने की कृपा करेंगे कि :

(क) बिहार में गंडक सिंचाई परियोजना पूरी हो जाने पर उससे पत्येक जिले में कितने-कितने एकड़ भूमि में सिंचाई होने की संभावना है;

(ख) बिहार सरकार द्वारा इस परियोजना के लिये केन्द्रीय सरकार से कितनी राशि का अनुदान मांगा गया था और केन्द्रीय सरकार ने बिहार सरकार का कितनी राशि का अनुदान दिया;

(ग) बिहार सरकार को सम्पूर्ण मांग पूरी न की जाने के क्या कारण हैं;

(घ) क्या बिहार सरकार ने गंडक परियोजना में सम्मिलित चम्पारन नहर बनाने के लिये केन्द्रीय सरकार से पाच करोड़ रुपये भी मागे थे, जिसे देने के लिये केन्द्रिय सरकार सहमत नहीं है; और

(ङ) यदि हां, तो इसके क्या कारण हैं ?

सिंचाई तथा विद्युत् मंत्री (श्री क० वि० मन्त्रालय) : (क) बिहार में गंडक परियोजना के पूर्ण होने पर वार्षिक सिंच्य क्षेत्र (फसली

क्षेत्र) का ज़िम्मेदार विभाजन निम्नलिखित है—

जिला	चिकित्सा क्षेत्र (लाख एडॉसों में)
सरन	11.35
चापारन	7.52
सुजफ़रपुर	7.30
दरभंगा	2.22
	कुल 28.45

(ख) प्रो. (ग). भारत सरकार उन कार्यों की लागत पूरे करने के लिये भारत देशों है जिनमें नेपाल को लाभ हो। श्री एक 150 लाख रुपये दिये गये हैं। प्रारंभिक तब तब दा जायेंगे जब जब कार्य प्रगति करते जायेंगे।

(घ) प्रो. (ङ). बिहार सरकार ने 196-68 में तिहुँत नहर के लिये 7 करोड़ रुपये मागे है। इस पर विचार हो रहा है।

Seizure of Spurious Drugs in Delhi

2644. Shri D. C. Sharma:
Shri Atam Das:
Shri Bedabrata Barua:
Shri B. N. Shastri:

Will the Minister of Health and Family Planning be pleased to state:

(a) whether a large quantity of drugs and chemicals was seized in a series of raids on the 1st June, 1967 in Delhi following information that some laboratories manufacturing spurious and sub-standard drugs had made huge supplies to some Delhi chemists recently;

(b) if so, the facts of the case;

(c) the action taken in the matter; and

(d) the steps taken to check the supply and manufacture of spurious

drugs to save the people from health hazards?

The Minister of Health and Family Planning (Dr. S. Chandrasekhar): (a) No raids were carried out by the Drugs Control authorities of the Delhi Administration on or about 1st June, 1967 and as such the question of seizure of a large quantity of spurious drugs and chemicals does not arise.

(b) and (c). Do not arise.

(d) The requisite information is given in the statement laid on the Table of the House. [Placed in Library. See No. LT-681/67].

Fertilizer Plants

2645. Shri Kameshwar Singh:
Shri A. Sreedharan:
Shri B. N. Shastri:
Shri Bedabrata Barua:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether it is a fact that he had a conference with the General Managers of the Fertilizers Plants in the Public Sector recently;

(b) if so, the subjects discussed and the decisions taken; and

(c) the progress made so far in the setting up of two more plants at Durgapur and Cochin with the help of an Italian Firm?

The Minister of Planning, Petroleum and Chemicals and Social Welfare (Shri Asoka Mehta): (a) Yes, I had met the General Managers of the Fertilizer Corporation of India.

(b) This was a routine meeting.

(c) Orders for the supply of plant and machinery for the two projects have been placed with Italian suppliers. Construction work at site has been started at Durgapur. Similarly preliminary site works are in progress at Cochin.